

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1340

ANSWERED ON:21.03.2012

TIPSY PILOTS

Bhujbal Shri Sameer ;Naik Dr. Sanjeev Ganesh;Patil Shri Sanjay Dina

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether some commercial pilots have been tested alcohol positive when on duty during the last nine months;
- (b) if so,the details thereof;
- (c) the action taken against the defaulting pilots;
- (d) whether the Directorate General of Civil Aviation had amended its rules on preflight medical checks in January 2011 which now require airlines to conduct the test before all domestic flights and after every 15days at foreign airports; and
- (e) if so,the detailsthereof?

**Answer**

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

(a)to(c): Yes, Madam.20 pilots have been tested alcohol positive during pre –flight medical examination for the consumption of alcohol while on duty from 1st June 2011 to 29th February 2012.Details are annexed.

(d)and(e): Yes, Madam.The Directorate General of Civil Aviation (DGCA) has amended the relevant Civil Aviation Requirement (CAR) Section – 5, Series-F,Part III,which became effective from 30th November 2010.This regulation requires airlines to conduct the test before all domestic flights and after every 15 days at foreign airports.This be ensured that all the flights originating from outstation are covered by post flight medical check within a period of every 10 days i.e.three times in a calendar month.The said CAR is available on DGCA's website.